

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

132. M.A. 3450/2019

M.A. 2219/2019

IN C.P.(IB)-1757(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Raj Infrastructure Development (India)
 Pvt Ltd.
 V/s.
 Warasagaon Assets Maintenance Ltd

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **13.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//